

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

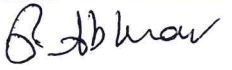
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/277/ (IB)/2017  
NAME OF THE PETITIONER(S) : BYGGING INDIA LTD  
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) R. PARTHASARATHY

Counsel for Petitioner

  
for R. Parthasarathy

2). PREETHI . S . ARASU  
for S. KARTHIKEI BALAN

Counsel for Respondent



**ORDER**

Counsel for petitioner present and submitted that he has already complied with the provisions of Section 9(3)(b)(c) of I&B Code, 2016. Counsel for petitioner is directed to propose the name of IRP as per the procedure prescribed. Counsel for Respondent caused appearance and prayed for a week's time to seek instructions from her client. Counsel for Respondent is directed to file counter if desired <sup>to do so</sup> before next date of hearing. The matter is posted for final arguments. Put up on **04.08.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)